

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 16

IA 498/2024 In C.P. (IB)/162(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 09.07.2024

NAME OF THE PARTIES: **SAISIDHA SUGAR EQUIPMENTS**
ANDENGINEERING COMPANY
PRIVATE LIMITED V/s INDIAN SUGAR
MANUFACTURING COMPANY LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 498/2024

1. Ms. Prashansa Agrawal, Advocate appeared for the Applicant.
2. None present for the Respondent.
3. One Counsel appears and informs that they are seeking instructions from Respondents as to whether they have to appear in the matter or not.
4. List this IA on **30.07.2024** for further consideration.
5. Mr. Mohammed Varawala, Advocate i/b Ms. Rubina Khan, Advocate Fortis India Law present one of the Counsel.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)